- (3) गैर-राजनैतिक स्वरूप की सभाओं में, जहां मंत्री महोदय को विशेष रूप से श्रामंत्रित किया गया था, भाषण देने के लिए: और te 🤢
 - (4) श्रीमती इन्दिरा गांधी की गिरफ्शारी के बाद उत्पन्न विधि व व्यवस्था की स्थिति का प्रध्ययन करने तथा उस पर विचार विमर्श करने के विए ।

fTHE MINISTER OF STATE IN 'MBE MINISTRY OF HOME AFFAIRS i«BRI DHANIK LAL MAN DAL): (a) Yes, Sir.

(b) Names of the places visited:

Ahmednagar, Pune. Jtalgaon, Bombay, Dharangaon, Bhusawal. Chopade, Hated, Shirpur, Amalner, Slndkheda, Nagpur, Kalmeshwar, Kalwad, Saoner, Wardha, Hingan-, Chat, Warora, Chimur, Chandrapur, •fladoba, Yeotmal. Wani, pandharka-wada, Darwah, Karanja, Murtizapur, Akola, Kham-gfton, Buldhana. Balapur. Malkapur, Deolgaon Raja, Jalna.

And places at very short distances from above places.

Purposes of vistits:

- (i) To hold official discussions with Collectors, District Superintendents of Police and other district officers:
- (ii) to attend reception functions held by non-political bodies in honour of the Minister;
- (iii) to address meetings of nonpolitical nature where Minister had been specially invited; and
- (iv) to study and discuss the law and order situation arising after the arrest of Shrimati Indira Gandhi.]
- t[] English translation.

ब्रानन्द मागियों की तलाश के दौरान निर्दोध लोगों की गिरफ्तारी

to Questions

- 1162. भी बापुरावजी मास्तरावजी देशसुख : क्या गृह मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या यह सच है कि धानन्द मागियों को गिरफ्तार करने के लिए पूरे देश में गत दो महीनों के दौरान जल्दी में तलाशियां ली गई; जिसमें पुलिस द्वारा कई ऐसे लोगों को भी गिरफ्तार किया गया जो ब्रानन्द मार्ग से सम्बन्धित नहीं थे; भौर
- (स) क्या सरकार को भी यह रिपोर्ट मिली है कि इन निर्दोष लोगों को पुलिस द्वारा जांच के दौरान परेशान किया गया?

Arrest of innocent persons during search for Anand Margis

- 1162. SHRI BAPURAOJI MAROT-RAOJI DESHMUKH: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that hurried searches were carried out during the last two months to apprehend Anand Margis throughout the country in the course of which a number of persons not connected with Anand Marg were also held by police; and
- (b) whether Government have also received reports that these innocent persons were harassed by the police during interrogations?]

गह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मण्डल): (क) ग्रीर (ख) जम्मू ग्रीर कश्मीर, केरल और पश्चिम बंगाल की सरकारों को छोड़कर, जिनके उत्तर की प्रतीक्षा है, ग्रन्य राज्य सरकारों और संघ शासित क्षेत्र के प्रशासनों ने सम्बन्धित ग्रवधि क दौरान ऐसी किसी तलाणी, गिरपतारी श्रयवा परेशान करने की कोई रिपोर्ट नहीं दी है।

Apprehension and conviction of persons in Delhi and other Union territories

1163. SHRIMATI SAROJ KHA-PARDE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons apprehended and convicted, separately in

Delhi and other Union territories during the last six months under the Essential Commodities Act for charging excess rates, refusing to sell goods in spite of having sufficient stocks of those goods and tor nondisplaying of stock and price lists: and

to Questions

(b) the number of persons whose licences have been suspended during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):-(a) and (b) A statement containing the requisite information in res-pect of all the Union Territories is laid on the Table Of the House.

Statement

The number of persons appreherded and convicted Separately in Delhi and other 'Union territories timing the last six months under the Essential Commodities Act, for charging excess rates, refussing to sell goods inspite of having sufficient slocks of these goods and for not displaying ' of Stock and Price Lists and the Number of Persons whose Licences have been suspended during the above period.

				-	yen.			
Name of the Union Ter					1	No. of persons apprehend ed	No. of persons convicted	No. of persons whose licences were suspended
Andaman and Nicobar Island						Nit	Nil	Nil
2. Arunachal Pradesh .						Nil	Nil	Nil
3. Chandigarh		2.1				4	Nil	Nil
4. Dadra and Nagar Haveli						Nil	Nil	Nil
5. Delhi			٠.			133	Nil	7
6. Goa, Daman & Diu .						42	7	Nil
7. Lakshadweep						Na	Nä	Nil
8. Pondicherry				·		3	3	Nit
9. Mizoram						Na	Nil	Nit